NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/32/2016

NAME OF THE PETITIONER(S)

: K.R.Reshma Sawni

NAME OF THE RESPONDENT(S)

: Varnam Printing Inks P Ltd and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

For Mr. P. Giridhaian

4th Respondent

Son 5

2. For Hari Shanka Mani Sandeep Kuman-

Course for Petition

9

. B. Ullaje Velan

coursel for Resp

ORDER

Shri Sandeep Kumar, counsel for petitioner present. Shri B Ullasa Velan, Counsel for R1 to R3 and Shri S Santhosh, representing counsel for R4 present. Counsel for petitioner moved IA 67/2017 praying for appointment of Commissioner Advocate and furnished copy of the same to the respondents. Counsel for respondents prayed time for filing counter in IA 67/2017. Time extended at request. Put up on 21.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)